

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS
OF
M/s. KCMT MACHINERY INDIA PRIVATE LIMITED

1	Name of Corporate Person	M/s. KCMT Machinery India Private Limited
2	Date of Incorporation of Corporate Person	29/01/2018
3	Authority under which Corporate Person is Incorporated / Registered	The Registrar of Companies, Tamil Nadu, Chennai
4	Corporate Identity Number / Limited Liability Identity Number Of Corporate Person	U29309TN2018FTC120663
5	Address of The Registered Office And Principal Office (if any) of Corporate Person	Registered office: 70/2A, 126 PH Road, Velapanchavadi Chennai TN 600 077 Principal office: Not Applicable
6	Liquidation Commencement Date of Corporate Person	25/11/2019
7	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Name of liquidator Mr. G Porselvam Registration No. IBBI/IPA-002/IP-N00427/2017-2018/11229 Address LPF Building, II Floor, 25 (10), Thiyagaraja Street, North Usman Road, T.Nagar, Chennai - 600 017. Email gporselvam@gmail.com Phone No: /mobile No: 98410 16465 / 94444 98594
8	Last Date For Submission of Claims	24/12/2019

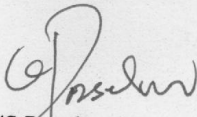
Notice is hereby given that the M/s. KCMT Machinery India Private Limited, has commenced Voluntary Liquidation on 25th November, 2019.

The stakeholders of M/s. KCMT Machinery India Private Limited, are hereby called upon to submit a proof of their claims, on or before 24th December, 2019, to the liquidator at the address mentioned against Item No:7.

All financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 28/11/2019
Place: **Chennai**


(G Porselvam)
Liquidator